

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 1899 OF 2018**  
**IN**  
**APPEAL NO.60 OF 2019**

**Dated: 19<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**TANGEDCO ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Umapathy  
Mr. S. Valinayagam  
Ms. S. Amali

**ORDER**

None appears for the Respondents.

List the matter on **04.04.2019.**

**(S.D. Dubey)**  
**Technical Member**  
pr/kt

**(Justice Manjula Chellur)**  
**Chairperson**